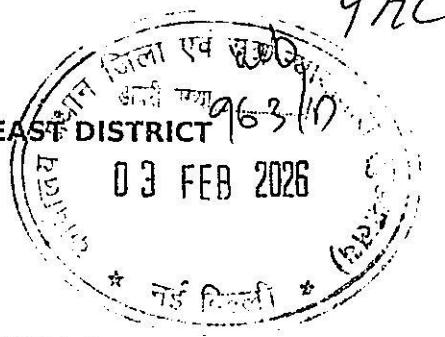


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI



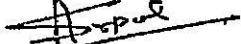
ORDER

In partial modification to earlier order No. 6078-85/Judl./East/KKD/2025/Delhi, dated 01.12.2025, the following Committee of East District, Karkardooma Courts, Delhi is hereby re-constituted with immediate effect.

S. No.	NAME OF COMMITTEE	NAME OF JUDICIAL OFFICERS
1	All Record Rooms and Digitization Cell And Weeding out committee of East District	1. Sh. Ashish Gupta, DJ-01, North East-Chairperson 2. Ms. Prigya Gupta, CJM, East-Member 3. Sh. Vivek Beniwal, SCJ/RC, East-Member 4. Sh. Anmol Nohria, JMFC-02, North East-Member

Note: In case of non-availability of Ld. Chairperson of the Committee the Senior most member of the Committee will chair the Committee.

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & Ld. Principal District & Sessions Judge (HQs) shall be done only through the undersigned.

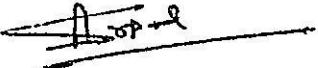

 (Ashwani Kumar Sarpal)
 Principal District & Sessions Judge
 East District, Karkardooma Courts
 Delhi

No. 2074-2083 /Judl./East/KKD/2026/Delhi

Date: 02 FEB 2026

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara/North-East, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, Karkardooma Courts, Delhi.
5. The OIC, Computer Branch, East District, Karkardooma Courts, Delhi.
6. The Branch In-charge of concerned Branches, East District, Karkardooma Courts, Delhi.
7. The P.S to all district, Delhi/New Delhi.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Branch Incharge, R&I Branch, East District for circulation.
10. For uploading on LAYERS.


 Principal District & Sessions Judge
 East District, Karkardooma Courts
 Delhi